

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1545

ANSWERED ON:14.03.2005

CRITERIA FOR UNEMPLOYED PERSONS

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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the unemployed persons enrolled in the live register of the employment exchange seeking employment are not considered unemployed by the Government;
- (b) if so, the criteria laid down to determine a person as unemployed;
- (c) the details of the people registered with the employment exchanges in the country during the last three years alongwith the number of people out of them provided employment; and
- (d) the manner in which the employment exchanges provide employment to the unemployed?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

a) Persons enrolled in the live register of employment exchanges are considered as jobseekers. All of them may or may not be unemployed, as some of them may have registered for better prospects, jobs in specific sectors etc.

b) Different approaches followed for determining the person as unemployed are given below:

1. Usual Status Approach: In this approach, a person is considered as unemployed if he/she did not carry out any gainful activity but was seeking/available for work either in principal and/or subsidiary capacity during last 365 days.
2. Usual Principal Status Approach: In this approach, a person is considered as unemployed if he/she was not engaged in any gainful activity but was seeking/available for work for major part of the last 365 days (i.e. more than 183 days).
3. Current Weekly Status Approach: In this approach, a person is considered as unemployed if he/she was not engaged in any gainful activity for even one hour on any day during the last seven days.
4. Current Daily Status Approach : In this approach, total work available in the economy is obtained. From this, the number of persons who could have got full employment with the work available is derived. Difference between this figure and the labour force gives measure of unemployment.

Planning Commission has adopted CDS approach for the Tenth Plan purposes.

c) Details of the number of job seekers registered with the employment exchanges as on 31st December 2002, 2003, 2004 along with the placements effected during the year are given below

Year    Live Register as on 31st December (In thousands)    Placements during the year (In thousands)

2002	41171.2	142.6
2003	41388.7	154.9
2004	40457.6	137.7

d) All establishments in the Government sector and those establishments in the private sector, which employ 25 or more workers, are required to notify their vacancies to the employment exchanges as per the provisions of Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959. Employment Exchanges in turn sponsor the candidates to the employers against the vacancies notified by them.